

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

ROC.NO.15/2014-RC

DATED: 15.4.2014

In continuation of the list of ineligible candidates, who have applied for the post of Civil Judge (Junior Division), the applications of the following candidates are also rejected on the ground mentioned against their names.

Sl.No.	Name of the applicant	Remarks
01.	Meena Himanshu of KOTA, Rajasthan	Proof of Date of Birth Certificate not enclosed
02.	Rana Sudhir of Gurgaon, Haryana	
03.	Dongre Pratiksha of Amaravati, Maharashtra	
04.	G.N.V. Vikram Kumar	Visually handicapped (100% Blind)
05.	P. Bala Murali Krishna	
06.	R. Varahala Swamy	
07.	Alamelu Syed Farida of Chennai, Tamilnadu State	Belongs to BC community of Tamilnadu and aged 46 years as such she is over aged
08.	A.P.Ashok Kumar of Kanyakumari District of Tamilnadu State	Candidate belongs to BC community (Hindu-Nadar) of Tamilnadu and aged 37 years as such the candidate is over aged
09.	Shradesh Nandini	Physically Handicapped (Upper portion of the body) candidate
10.	A. Venkateshwarlu	
11.	Lodhi Lakshmidevi of Fathepur, U.P.	Not enclosed Hall tickets
12.	Batter Pradeep Kumar	Pursuing LLB (3 years degree course)
13.	M. Aparna	Not eligible category and not routed her application through proper channel.
14.	Shaik Mahaboob Basha	Not eligible category under Recruitment by Transfer


**REGISTRAR GENERAL
FAC REGISTRAR (RECRUITMENT)**